

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/54/IB/2018
NAME OF THE PETITIONER(S) : RIYARA TRADING
NAME OF THE RESPONDENT(S) : FORTUNE MIX INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KRIPA KARAN

COUNSEL FOR D.C

C. RAMASUBRAMANIAM

Counsel for Respondent

A. Upadhyay
C. Ramasubramaniam

ORDER

Counsel for both the parties present. Counsel for the Respondent has filed the vakalath and the Counter. Copies of which are given to the other side. Counsel for the Corporate Debtor submitted that they are ready to make the payment and prayed for time to seek instructions from the client. Counsel for the Corporate Debtor is directed to file a schedule of payment on the next date of hearing and bring one Demand Draft in order to show the bonafide. Put up on **01.03.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)